

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 29<sup>th</sup> May, 2023

No. HC.XV.06/2022/93/RV. In continuation of High Court Notification No. HC.XV.06/2022/42/RV, dated 28.02.2023 and it's corrigendum HC.XV.06/2022/70/RV, dated 25.04.2023, the Hon'ble High Court has been pleased to extend the suspension period in respect of Shri B.T. Lala Sakachep, Senior Civil Judge, Kolasib District, Mizoram (under suspension) for a further period of 3 (three) months w.e.f. 03.06.2023 or till conclusion of the disciplinary proceeding, whichever is earlier.

By order

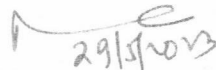
Sd/-

Romen Baruah  
REGISTRAR (VIGILANCE)

Memo No. No. HC.XV.06/2022/93A/RV., Dated: 29.05.2023

Copy to :-

1. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram, Pin 796001 with reference to High Court Memo. No. HC.XV.06/2022/42A/RV., dated 28.02.2023 & No. HC.XV.06/2022/70A/RV., dated 25.04.2023.
2. The Accountant General, Mizoram, Aizawl, Pin.796001 with reference to High Court Memo. No. HC.XV.06/2022/42A/RV., dated 28.02.2023 & No. HC.XV.06/2022/70A/RV., dated 25.04.2023.
3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl, Mizoram, Pin.796001.
4. The Dist. and Sess.Judge, Aizawl Judicial District, Aizawl, Mizoram, Pin.796001.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri B.T. Lala Sakachep, Senior Civil Judge, Kolasib, Mizoram (under suspension), with reference to High Court Memo. HC.XV.06/2022/42A/RV., dated 28.02.2023 & HC.XV.06/2022/70A/RV., Dated: 25.04.2023.
7. The Controller of Printing and Stationery, Mizoram, Aizawl, Pin.796001, with a request to publish this Notification in the Mizoram Gazette.
8. The Treasury Officer, Kolasib, Mizoram, Pin. 796081.
9. The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr./Mrs. Justice Gauhati High Court, Guwahati.
12. The C.A. to Registrar General/Registrar (Judl.)/Registrar (Admn.), Gauhati High Court, Guwahati.

  
REGISTRAR (VIGILANCE)